

DIVISION BENCH

ITEM NO.111

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 234/2022 IN CP (IB) No. 113/ALD/2017

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December,
2022, 02:30 pm**

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S PARERHAT GAS INDUSTRIES LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

NONE. : *For the Financial Creditor*
Sh. Ankit Saran alongwith Sh. Arjun Yadav, Adv. : *For the Respondent No.1*
Sh. Aman Kumar Dwivedi, Adv. : *For the Auction Purchaser*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
15th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

06th December, 2022

*Priya Agarwal
(Stenographer)*